

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c). Employment elasticity in agriculture sector has been estimated to be 0.36 during 1983 to 1987-88, the latest interval for which requisite data are available. There are no norms on the basis of which the elasticity could be called high or low. However, efforts are being made to improve employment elasticity through proliferation of labour intensive agricultural activities like horticulture, floriculture, aquaculture, sericulture, bee keeping, Animal Husbandry and Dairying, poultry farming, piggery, agro processing and other allied occupations.

Hindi in Missions Abroad

5805. SHRI MOHAN RAWALE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the names of our missions abroad where Hindi is used;

(b) how many publications are being brought out by our missions abroad in each foreign country;

(c) how many of these publications are published in Hindi language in each foreign country;

(d) whether there are any guidelines to the Indian missions abroad for use of Hindi; and

(e) if so, the details in regard thereto; and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) to (e). All our Missions in foreign countries are expected to follow the instructions issued to them regarding the use of official language in their work and in this regard they are also expected to

implement the Official Language Act and Rules framed thereunder as far as functionally possible.

(b) and (c) Information is being collected and will be laid on the table of the House.

Crude Reservoirs in Karim nagar

5807. SHRI DATTATRAYA BANDARU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Krishna-Godavri Basin is having abundant gas reservoirs;

(b) if so, the steps taken to accelerate the exploration work to generate more gas;

(c) whether the Pedapalli-Anther gram villages in Karim Nagar district in Andhra Pradesh are also having crude reservoirs; and

(d) if so, the steps taken to carry exploration work?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). Approximately 32.62 billion cu. mts. of recoverable reserves of gas have been established in the Krishna-Godavari basin (both offshore and onshore) as on 1.1.1991. Currently, 11 rigs in the onshore area and 2 rigs in the offshore area have been deployed to carry out the work of exploration in the basin.

(c) No, Sir.

(d) Does not arise.

Baharul Islam Committee Report

5808. SHRIV. SOBHANADREESWARA RAO VADDE: Will the Minister of WELFARE be pleased to state:

(a) whether the Government have re-

ceived the Baharul Islam Committee report regarding the welfare of physically handicapped people;

(b) if so, the main recommendations made by the Committee;

(c) whether the Government have taken any decision on the report;

(d) if so, the details; and

(e) If not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) The main recommendations of the Committee include, inter alia.

(i) amendments to articles 15(3) & (4), 16(4) and 46 of the Constitution of India..

(ii) relief of disabled and unemployable being transferred to List III of the Concurrent List from List II of the Seventh Schedule,

(iii) Vocational training being taken as equivalent to academic qualification,

(iv) Vocational training institutes being set up,

"(v) all avenues of employment, self-employment, safe and shelters employment being made available to physically and mentally handicapped persons,

(vi) facilities being provided for free access to public building,

(vii) Fiscal incentives being given to the handicapped.

(c) Yes, Sir.

(d) and (e). (i) Rehabilitation Council of India Bill, 1992 was introduced in Rajya

Sabha on 6.3.1992 which aims at providing statutory status to the Rehabilitation Council of India.

(ii) A Bill "National Trust for Welfare of Persons with Mentally Retarded and Cerebral Palsy" is under examination.

(iii) Executive instructions regarding access facilities for the handicapped in public buildings and public transport system have been issued.

(iv) 17 vocational training centres have been set up.

(v) Incentives like scholarships, petrol subsidy, 3% reservation in Group 'C' & 'D' posts in a civil posts under Government of India are being given.

Amendment to Police act, 1861

5809. SHRI V. SOBHANADRE-
ESWARA RAO VADDE:
SHRI BOLLA BULLI
RAMAIAH:
SHRI RAM NARAIN BERWA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government propose to amend the Police act, 1861;

(b) If so, the details thereof; and

(c) the time by which it is likely to be amended?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) No, Sir.

(b) and (c). Does not arise.